

CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

Petition No. 250/TT/2017

- Subject** : Petition for determination of transmission tariff for 765 kV Line bays at Jabalpur Pooling Station for 765 kV D/C Gadawara STPS (NTPC)-Jabalpur pooling Station TL under "POWERGRID Works associated with Part A of Transmission System for Gadawara STPS of NTPC" in Western Region
- Date of Hearing** : 12.9.2019
- Coram** : Shri P.K. Pujari, Chairperson
Dr. M. K. Iyer, Member
Shri Indu Shekar Jha, Member
- Petitioner** : Power Grid Corporation of India Ltd.
- Respondents** : Madhya Pradesh Power Management Company Ltd. and Others
- Parties present** : Ms. Suparna Srivastav, Advocate, PGCIL
Shri Tushar Mehta, Advocate, PGCIL
Shri Zafrul Hasan, PGCIL
Shri S. S. Raju, PGCIL
Shri Pankaj Sharma, PGCIL
Shri B.D Das, PGCIL

Record of Proceedings

The representative of the petitioner submitted that as per the Investment Approval dated 2.4.2016, the scheduled COD of the 765 kV Line bays at Jabalpur Pooling Station was May, 2017 matching with the COD of Gadawara STPS. The instant bays at Jabalpur Pooling Station for the NTPC-Jabalpur PS 765 kV D/C line, implemented through TBCB route, was put into commercial operation on 31.5.2017. Accordingly, there is no time over-run in case of the instant asset. He submitted that the completion cost of the instant asset is within the apportioned approved FR cost and there is no cost over-run. He submitted that petitioner has started billing NTPC as it has started drawing start up power and NTPC is paying accordingly. NTPC's one unit was put into commercial operation on 1.6.2019. He submitted that all the information as sought by the Commission has been furnished and prayed that the tariff as claimed may be allowed.



2. After hearing the learned counsel for petitioner, the Commission reserved the order in the Petition.

By order of the Commission

Sd/-
(Geetu Joshi)
Chief (Economics)

